# 125 Re, Alleged attack AGRAHAYANA 4, 1893 (SAKA) Papers Laid 126 on Calcuta Versity premises

## Discrimination against Indians in Canada

1729. SHRI M M. JOSEPH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a socio-economic survey in a province of Canada had shown that Indian community there had experienced discrimination in different forms; and

(b) if so, the steps taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government have seen a copy of the article entitled 'Saskatchewan Survey Finds Discrimination A Reality', published in the Canadian India Times of October 7, 1971.

(b) According to Government's information, the persons of Indian origin do not suffer from any perceptible discrimination in Canada. When a person seeks and, is granted citizenship of a country they owe loyalty to their country of adoption and there should be no question of complaining against it to their country of origin.

12.01 hrs.

#### RE : ALLEGED ATTACK ON CALCUTTA UNIVERSITY PREMISES

SHRI JYOTIRMOY BOSU (Diamond Harbour)-Rose.

MR. SPEAKER: Mr. Jyourmoy Bosu, the students' unrest and youth trouble is there everywhere, in all the universities; something is going on here and there ..

SHRI JYOTIRMOY BOSU: Sir, I will just take half-a-minute, just to bring it to the notice of the House...

MR. SPEAKER : Not more than that. But don't make it a precedent.

SHRI JYOTIRMOY BOSU: I am not taking it as precedent, Sir. I have received the following telegram from the General Secretary, Students' Federation of India, Calcutta:

"Unruly boys attacked the premises

of the Calcutta University and ransacked and set fire to valuable papers, rccords, furniture, Students' health board room and damaged an ambulance. The attack took place in the presence of Police. For last 2 years set of boys have completely disrupted academic atmosphere creating panic among students. Today the same terror tactics are pursued openly in the presence of police. Immediate intervention solicited for formal functioning of educational insti-These boys belonging to tutions. Chhattra Parishad. Strongly condemn their action."

SHRI B. K. DASCHOWDHURY (Cooch-Bihar): We strongly deny that; these are not belonging to Chhattia Parishad. These are CPM boys. I want to make it clear, Sir.

SHRI JYOTIRMOY BOSU : He does not know anything (Interruption)

MR SPEAKER : Order, please. Papers to be laid on the Table ; Shri Khadilkar.

### 12.03 brs.

## PAPERS LAID ON THE TABLE

### WEST BINGAL EMPLOYIES' PAYMENT OF COMPLESORY GRATURY ACT

THE MINISTER OF LABOUR AND RIHABILITATION (SIIRI R.K KHADIL-KAR) · I beg to lay on the Table a copy of the West Bengal Employees' Payment of Compulsory Gratuity Acl, 1971 (President's Act No. 7 of 1971) Published in Gazette of India dated the 28th August, 1971, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1971. [*Placed in Library. See* No. LT—1108/71.]

#### ANNUAL REPORT ETC. OF CENTRAL WARE-HOUSING CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, for the year 1970-71 along with the Audited Accounts and the Audit Report thereon, under sub-